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FORM B		
PUBLIC ANNOUNCEMENT		
<i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF RG INFRA-BUILD PRIVATE LIMITED		
Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RG INFRA-BUILD PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15-04-2005
3.	Authority under which corporate debtor is incorporated /registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101DL2005PTC135052
5.	Address of the registered office and principal office (if any) of corporate debtor	G-02, Ground Floor, Plot No. SU LSC B-Block R/G City Centre, Lawrence Road Delhi -110035
6.	Date of closure of Insolvency Resolution Process	16-03-2023.
7.	Liquidation commencement date of corporate debtor	16-03-2023 (Order received on 22-03-2023).
8.	Name and registration number of the insolvency professional acting as liquidator	Rakesh Kumar Jain Reg. No. IBBI/ IPA-001/IP-P01297/2018-19/12068.
9.	Address and e-mail of the liquidator, as registered with the Board	21, SFS Flats, Shakti Apartments, Ashok Vihar, Phase- III, Delhi-110052. rakeshjainca@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	1670/120, Ground Floor, Shanti Nagar, Tri Nagar, Delhi-110035. rginfrabuild@gmail.com
11.	Last date for submission of claims	21st April, 2023.

Notice is hereby given that the National Company Law Tribunal, Court-II, New Delhi has ordered the commencement of liquidation of the RG INFRA-BUILD PRIVATE LIMITED on dated 16.03.2023 (Order received on 22.03.2023).
The stakeholders of RG INFRA-BUILD PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 21.04.2023 to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
Name and signature of liquidator : **RAKESH KUMAR JAIN**
Date : 22-03-2023 **Regn No: IBBI/ IPA-001/IP-P01297/2018-19/12068**
Place: Delhi

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Date:24-03-2023
Place: New Delhi

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